

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
31-05-2024 AT 10:30 AM**

**CP No.431/241/HDB/2020
AND
IA(CA) 3/2024 in IA No. (CA)239/2023 in CP No.431/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Jakka Vinod Kumar Reddy

...Petitioner

AND

Peregrine Aids Remedies Pvt Ltd & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.431/241/HDB/2020

For hearing, matter adjourned to 20.06.2024.

IA(CA) 3/2024 in IA No. (CA)239/2023

Learned Senior Counsel Mr Vivek Reddy for respondent present through Video Conference.

Learned PCS Devangi, for applicant present through Video Conference.

Matter passed over.

Matter called again. For hearing, matter adjourned to 20.06.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**